



2026:AHC-LKO:5704-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

SPECIAL APPEAL No. - 505 of 2023

C/M Baiswara Degree College Raebareli Thru.
Manager Devendra Bahadur Singh

.....Appellant(s)

Versus

State Of U.P. Thru. Prin. Secy. Higher
Education U.P. Govt. Lko. And Others

.....Respondent(s)

Counsel for Appellant(s)	:	Lakshmana Singh
Counsel for Respondent(s)	:	C.S.C. , Piyush Mishra

Court No. - 1

**HON'BLE RAJAN ROY, J.
HON'BLE ABDHESH KUMAR CHAUDHARY, J.**

1. In compliance of our earlier order, Dr. B.L. Sharma, Director, Higher Education is present.
2. In response to our earlier order it is informed that the appellant provided necessary information as referred therein whereupon a decision has been taken by the Director, Higher Education U.P. on 22.01.2026 which is annexed along with the affidavit dated 27.01.2026 filed by him today as Annexure No. 2 thereof.
3. In view of what has been stated in the order of Director dated 22.01.2026, the counsel for the appellant says that he will have to challenge the same, as this is a fresh decision, which has been taken.
4. In view of the decision dated 22.01.2026 of Director, Higher Education U.P. aforesaid subject to any challenge being raised by the appellant-committee of management, if otherwise permissible, the reasoning of the learned Single Judge in the impugned judgment gets corroborated, therefore, we see no reason to interfere with the impugned judgment, however without prejudice to the rights, if any of the appellant herein to challenge the decision dated 22.01.2026 and to seek such other consequential reliefs as

may be permissible in law unaffected by our order and that of the learned Single Judge.

5. The appeal is accordingly disposed of.

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(Abdhesh Kumar Chaudhary,J.) (Rajan Roy,J.)

January 27 , 2026

Anuj Singh